

**FORM A**  
**PUBLIC ANNOUNCEMENT**  
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF AVADH FIBERS PRIVATE LIMITED**

| RELEVANT PARTICULARS |                                                                                                                                       |                                                                                                                               |
|----------------------|---------------------------------------------------------------------------------------------------------------------------------------|-------------------------------------------------------------------------------------------------------------------------------|
| 1.                   | Name of corporate debtor                                                                                                              | Avadh Fibers Private Limited                                                                                                  |
| 2.                   | Date of incorporation of corporate debtor                                                                                             | 21.08.2008                                                                                                                    |
| 3.                   | Authority under which corporate debtor is incorporated / registered                                                                   | Registrar of Companies, Ahmedabad                                                                                             |
| 4.                   | Corporate Identity No. / Limited Liability Identification No. of corporate debtor                                                     | U01405GJ2008PTC054834                                                                                                         |
| 5.                   | Address of the registered office and principal office (if any) of corporate debtor                                                    | Street No.9, B/S, Piyush Pendawala, Kedarnath Society, Kothariya Road, Rajkot, Gujarat-360002                                 |
| 6.                   | Insolvency commencement date in respect of corporate debtor                                                                           | March 04, 2020<br>(Order Received on June 01, 2020)                                                                           |
| 7.                   | Estimated date of closure of insolvency resolution process                                                                            | August 31, 2020                                                                                                               |
| 8.                   | Name and registration number of the insolvency professional acting as interim resolution professional                                 | Name: Atul Mittal<br><b>Registration No: IBBI/PA-001/IP-P00439/2017-18/10762</b>                                              |
| 9.                   | Address and e-mail of the interim resolution professional, as registered with the Board                                               | Address: 174, BALCO Apartments, Plot No.58, IP Extn., Patparganj, Delhi-110092<br><b>Email: a.mittalmc@gmail.com</b>          |
| 10.                  | Address and e-mail to be used for correspondence with the interim resolution professional                                             | Address: 163, BALCO Apartments, Plot No.58, IP Extn., Patparganj, Delhi-110092<br><b>Email: avadh.ipamittal@gmail.com</b>     |
| 11.                  | Last date for submission of claims                                                                                                    | June 14, 2020                                                                                                                 |
| 12.                  | Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional  | NA                                                                                                                            |
| 13.                  | Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class) | NA                                                                                                                            |
| 14.                  | (a) Relevant Forms and<br>(b) Details of authorized representatives are available at:                                                 | Web link:<br><a href="http://www.ibbi.gov.in/downloadform.html">www.ibbi.gov.in/downloadform.html</a><br>Physical Address: NA |

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Avadh Fibers Private Limited on March 04, 2020.



A handwritten signature in blue ink, appearing to read "Atul Mittal".

The creditors of Avadh Fibers Private Limited, are hereby called upon to submit their claims with proof on or before June 14, 2020 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



**Date: 01.06.2020**  
**Place: Delhi**

**Atul Mittal**  
**Interim Resolution Professional**